

SECTION:XIV
IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

PETITIONS FOR SPECIAL LEAVE TO APPEAL (CIVIL) No. 18440 and 4816 of 2016

UNION OF INDIA & ORS.

Petitioners

VERSUS

SHIV DAYAL SHARMA & ORS.

Respondents

OFFICE REPORT

The matter above mentioned was listed before Court of Ld. Registrar on 08.12.2016, when the Court was pleased to inter-alia pass the following order:-

"SLP(C) No. 18440/2015

Learned counsel for the petitioners to take fresh steps for service of notice on respondent no. 14 within two weeks' time and notice thereafter, be issued.

Respondent nos. 1 to 13, 15 to 19 have already filed counter affidavit.

SLP(C) No. 4816/2016

Last opportunity is granted to all the respondents for filing counter affidavit within four weeks' time.

List again on 27.01.2017."

SC No. 18440/2015

It is submitted that as directed above, fresh show cause notice to Respondent No. 14 was issued on 04.01.2017 by registered A.D. As per postal tracking report, notice has been delivered to the addressee on 07.01.2017 but no one has entered appearance so far.

Service is complete.

SLP (C) No. 4816 of 2016

It is submitted that counsel appearing for all respondents has not filed counter affidavit so far.

Service is complete.

The matter above-mentioned is listed before the Ld. Registrar Court with this Office Report.

DATED THIS THE 25th DAY OF JANUARY, 2017.

ASSISTANT REGISTRAR

Copy to :-

1. Mr.M.K Maroria, Adv.[CAS]
2. Mrs. Rani Chhabra, Adv.
125, Lawyer Chambers, SC

ASSISTANT REGISTRAR